IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(CAA)-27(PB/2017

IN THE MATTER OF:

Manesar Projects Ltd. & Ors.

.... APPLICANT / PETITIONER

And

Ganga Overseas Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 391-394

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Income Tax Department

:- Ms. Easha Kadian, Standing Counsel

For the OL

:- Mr. Ajeyo Sharma, Advocate

For the ROC/RD (NR) Delhi

:- Mr. Manish Raj, Company Prosecutor

ORDER

One last opportunity is granted to the Income tax Department to file its observations within two weeks with copy in advance to the counsel for the applicant.

List on 13th February 2018.

(M. M. KUMAR)
PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)

Deepak Kumar 23.01.2018